

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 22.08.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3816 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	GRI Towers India Pvt. Ltd. Vs. Inox Wind Ltd.	Rishabh Gupta
<b>2.</b>	I.A. No. 3820 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	New Okhla Industrial Development Authority Vs. Anand Sonbhadra & Ors.	Geetanjali
<b>3.</b>	I.A. No. 3825 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Paramount Coaching Centre Pvt. Ltd. Vs. Romesh Chander Grover	Jasmine Damkewala

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**Assistant Registrar**